

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:181
ANSWERED ON:24.07.2000
POLLUTION IN BHRAMANI RIVER
ANANTA NAYAK;AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government have prepared any action plan like Ganga Action Plan to check the pollution level of Bhramani River water, which is being polluted due to effluents by different industries under the National River Conservation Plan;
- (b) if so, the details thereof;
- (c) if so, the time by which it is proposed to be executed and the cost involved therein;
- (d) the details of action taken against the polluting units; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI)

(a) to (c) Government of India have approved a plan for abatement of pollution of river Bhramani under the National River Conservation Plan. The plan was approved in August 1995 at an estimated cost of Rs. 7.94 crore. The Plan is to be executed in a period of 10 years. The plan involves pollution abatement works in 3 towns namely, Talcher, Dharmashala and Chandbali. The works include interception, diversion and treatment of sewage, low cost toilets, ghat development, public awareness and afforestation. Monitoring and control of industrial pollution is to be done under the existing environmental laws.

(d)&(e) A total of 10 grossly polluting industries have been short listed for monitoring of industrial pollution. These industries account for most of the river pollution from industrial effluents. Out of these, the following four industries are found to be violating the discharge standards:

- (i) Rourkela Steel Plant
- (ii) Fertilizers Plant, (Rourkela Steel Plant)
- (iii) Rourkela Steel Town Ship
- (iv) NALCO Smelter, Angul

The State Pollution Control Board has refused consent to these industries for 1999-2000 and consent for 2000-2001 is pending. All the industries have been directed to take appropriate measures to conform to the discharge standards.